



**CORRECTED AS ON 30<sup>TH</sup> MARCH 2021**  
**LEGISLATIVE ASSEMBLY OF THE STATE OF GOA**  
**FOURTEENTH SESSION, 2021**

**LIST OF STARRED QUESTIONS FOR ANSWER**  
**ON 30<sup>TH</sup> MARCH, 2021**

*Total No. of Questions: 37*

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<b>DEPARTMENT</b>	<b>QUESTION NOS</b>
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- Names of S/Shri Jayesh Salgaonkar, Vinoda Paliengar and Vijai Sardesai are bracketed and shown at Starred LAQ No. 1A\*
- Names of S/Shri Jayesh Salgaonkar, Vinoda Paliengar and Vijai Sardesai are bracketed and shown at Starred LAQ No. 1B \*\*
- Names of S/Shri Vinoda Paliengar and Vijai Sardesai are bracketed and shown at Starred LAQ No. 2A \*\*\*

<b>NAME OF MEMBER</b>		
<b>NAME OF MEMBER</b>	<b>LAQ NO.</b>	<b>DEPARTMENT</b>
Shri Rohan Khaunte	1A* 1B** 1C	Industries Trade & Commerce Water Resources Public Health
Shri Jayesh Salgaonkar	2A***	Urban Development
Shri Digambar Kamat	3A 3B 3C	Urban Development Social Welfare Water Resources
Shri Subhash Shirodkar	4A	Women and Child Development
Shri. Francisco Silveira	5A 5B 5C	Social Welfare Water Resources Public Health
Shri Antonio C. Fernandes	6A 6B	Public Health Provedoria
Shri Prasad S. Gaonkar	7A	Public Health
Shri Aleixo R. Lourenco	8A 8B 8C	Public Health Water Resources Industries
Shri Wilfred D'sa	9A 9B 9C	Industries Public Health Water Resources
Shri Churchill Alemao	10A 10B	Fisheries Water Resources
Shri Ravi S. Naik	11A 11B 11C	Industries Urban Development Urban Development
Shri Atanasio Monserrate	12A 12B 12C	Water Resources Fisheries Public Health
Shri Clafasio Dias	13A 13B	Women & Child Development Women & Child Development
Shri Pratapsingh R. Rane	14A 14B 14C	Fisheries Fisheries Water Resources
Shri Ramkrishna Dhavalikar	15A 15B 15C	Water Resources Fisheries Fisheries
Smt. Alina Saldanha	16A	Industries

SHRI ROHAN KHAUNTE  
SHRI JAYESH SALGAONKAR  
SHRI VINODA PALIENCAR  
SHRI VIJAI SARDESAI

**PRESENT STATUS OF COAL BLOCK**

1A \*WILL the Minister for Industries, Trade & Commerce be pleased to state:

- (a) the present status of the coal block allotted to the State of Goa; furnish details;
- (b) the current and future financial implication with respect to allotment of the current coal block along with the amount sanctioned, amount spent and amount required as on date; furnish details;
- (c) whether any white paper is issued with respect to coal allotment to Goa; furnish details;
- (d) furnish copies of all agreements / MOUs/Legal documents signed with 'aXYKno capital Services Ltd.' along with the tender copies, work order copies, list of bidders who participated in the tender, scope of work, bills raised, bills pending and bills cleared as on date;
- (e) whether the Government has taken initiatives to finalize Mine Developer and Operator (MDO) till date; if so, furnish details; if not, reasons thereof ;
- (f) whether the Government has sought additional time from the Union Coal Ministry to appoint a Mine developer-cum-operator and/or to pay the performance guarantee for the coal block. If so, state the response of the Ministry and the steps the Goa Government has taken to comply; and
- (g) whether the Goa Government is aware of the recent call by the UN Secretary-General to cancel all planned coal projects around the world "to end the 'deadly addiction' to the most polluting fossil fuel", the steps the Goa Government intend taking in this aspect?

SHRI ROHAN KHAUNTE  
SHRI JAYESH SALGAONKAR  
SHRI VINODA PALIENCAR  
SHRI VIJAI SARDESAI

**STATUS OF MHADEI CASE**

1B \*WILL the Minister for Water Resources be pleased to state:

- (a) furnish details of Original Suit No. 4 of 2006 filed by the Goa Government before the Hon'ble Supreme Court of India along with its current status as on date;
- (b) furnish the copies of all orders / affidavits / replies / main petition filed / passes in O.S. No. 4 of 2006 filed before Hon'ble Supreme Court of India;
- (c) furnish details of all cases filed before all courts / tribunals in India relating to the Mhadei water dispute along with their roznama copy from start till date;
- (d) the date and manner Goa Government was first made aware of the Mhadei water diversion; furnish details along with the steps taken as on date;
- (e) furnish details of the monetary and administrative support provided to the Mhadei Bachao Abhiyan towards the petition filed by them in 2007 and 2009 along with copies of all correspondences / government notings and file notings between Goa Government and Mhadei Bachao Abhiyan till date; and
- (f) whether the petitions filed by Mhadei Bachao Abhiyan relating to the Mhadei water dispute were recognized by the Department, if so, the details thereof, if not, the reasons thereof; and
- (g) whether the issue of rise of salinity in the Mhadei river in case of diversion of its water has been brought up by the legal counsel of the Government of Goa before the Hon'ble Supreme Court, Mhadei Water Tribunal and /or any other Court/Tribunal during the course of any hearing/argument, if so, the details thereof, if not the reasons thereof?

SHRI ROHAN KHAUNTE

**COVID 19 VACCINE**

1C \*WILL the Minister for Public Health be pleased to state:

- (a) furnish the details of people who have received COVID – 19 vaccine till date along with their name, address, employment status, employer details, fee collected and date of receiving vaccine;

- (b) furnish details of the total quantum of vaccines allotted to the State and its utilization status as on date;
- (c) furnish details of all letters / requests / correspondence received for the requirement of vaccine along with copies of such correspondence and action take as on date;
- (d) furnish details of vaccines remaining and estimated date and quantum for the next batch of vaccines for the State;
- (e) furnish details of any side effect and death reported due to the vaccine as on date along with the name of the patient, address, date of giving vaccine, symptoms, copies of report and medication if any;
- (f) furnish details of all front-line Covid warriors who have been provided vaccine as on date along with their names, address, employment details, fee collected, date of vaccination and side-effect / death recorded as on date;
- (g) furnish details of all frontline COVID warriors who are yet to receive COVID vaccine as on date along with the reasons thereof, names, designation and organisation employed under; and
- (h) whether the seafarers who are intending to go back on sail / ship are considered on priority for the COVID vaccine; if so, furnish details along with copies of all notifications / orders / SOPs in this regard?

SHRI JAYESH SALGAONKAR  
 SHRI VINODA PALIENCAR  
 SHRI VIJAI SARDESSAI

**BEAUTIFICATION OF LOHIA MAIDAN**

2A. WILL the Minister for Urban Development be pleased to state:

- (a) whether the Government has undertaken any work/project in Margao Municipal Council from 2017 till date under GSUDA section;
- (b) whether the Government had initiated a proposal for Beautification of Lohia Maidan at Margao, if so, furnish details of date of tender, date of awarding work order, amount of the sanctioned work and scope of work;
- (c) whether approval has been granted for the proposal by the Government, if so, the details thereof;
- (d) whether the government intends to start the work of beautification of Lohia Maidan at Margao, if so, the time frame by which the work will commence, with details thereof;

- (e) whether the former Hon'ble Governor Shri Satyapal Malik has visited the Lohia Maidan in January 2020; and
- (f) whether any direction were given by the Hon'ble Governor to commence the said work of beautification of the Lohia Maidan, if so, the details thereof?

SHRI DIGAMBAR KAMAT

**RENOVATION OF LOHIA MAIDAN**

3A. \*WILL the Minister for Urban Development be pleased to state:

- (a) whether the Government had floated any tender to appoint a consultant and contractor for renovation/beautification of Lohia Maidan at Margao;
- (b) whether the Government has selected the consultant and contractor for renovation /beautification of Lohia Maidan at Margao;
- (c) the details of the tender notice, tender document, comparative statement, copy of technical presentation submitted by the selected consultant/contractor, work order copy and other relevant documents;
- (d) whether the Government has given approval for the renovation and beautification of Lohia Maidan at Margao;
- (e) if so, the details with date on which the approval is given;
- (f) whether the work of renovation/beautification of Lohia Maidan at Margao has started;
- (g) if so, the date of commencement of the work and the date of completion;
- (h) if not, the reasons in detail for non-commencement of the work;
- (i) whether the Governor of Goa had given any directions to the Government regarding Lohia Maidan at Margao; and
- (j) if so, the details with the copy of the direction received from the Governor of Goa along with the copy of the action taken report of the Government?

SHRI DIGAMBAR KAMAT

**SOCIAL WELFARE SCHEMES**

3B. \*WILL the Minister for Social Welfare be pleased to state:

- (a) the scheme-wise details of the number of Social Welfare schemes in operation from 2012 till date, with the copy of the Notifications and Amendments to the same if any;

- (b) the number and details of the beneficiaries under each scheme, separately with the name, address and age of the beneficiary;
- (c) the payment schedule of the financial assistance/pension given to the Social Welfare beneficiaries under various schemes;
- (d) whether the same is on weekly, fortnightly, monthly, quarterly, half yearly or yearly basis and whether the Government ensures that the beneficiaries receive the same in time;
- (e) the month-wise details of payments released to various beneficiaries of the social welfare schemes from 2017 till date, under each scheme;
- (f) the month-wise details of pending payments to various beneficiaries of the social welfare schemes from 2017 till date, under each scheme;
- (g) whether the Government has issued any Notification with respect to Government employees availing the benefits under the social welfare schemes;
- (h) if so, the copies of Notifications and Amendments, if any and its financial implication on the beneficiary as well as the Government;
- (i) whether the Government has directed the Government employees who were the beneficiaries of the social welfare schemes to return/refund the amount of the financial benefits received by them earlier; and
- (j) if so, the details of all such beneficiaries who have been asked to return/refund the amount with their names and address and the amount to be returned/refunded by them?

SHRI DIGAMBAR KAMAT

**COMMUNICATION OF RIVER MHADEI WATER DISPUTE**

3C. \*WILL the Minister for Water Resources be pleased to state:

- (a) whether the Chief Minister/Cabinet Minister/Member of Parliament/Member of Legislative Assembly from Goa or an All Party Delegation had met the Prime Minister or any of the Central Minister/s regarding the Mhadei Water Dispute issue from 2017 till date;
- (b) if so, the names of the person/s, date of meeting, subject of the meeting, outcome of the meeting and other relevant details thereof;
- (c) whether the Chief Minister/Union Minister/Member of Parliament/Member of Legislative Assembly from Goa or an All Party Delegation had met the Governor/Chief Minister or any of the Minister/s, M.P. or MLA's of any of the States in India regarding the Mhadei Water Dispute issue from 2017 till date;

- (d) if so, the names of the person/s, date of meeting, subject of the meeting, outcome of the meeting and other relevant details thereof;
- (e) whether the Prime Minister/Union Minister had given any Assurance/s to any of the representative of the State of Goa with regards to the Mhadei Water Dispute Tribunal from 2017 till date;
- (f) if so, furnish the copies of all such Assurance/s;
- (g) whether any Communications/Letters/Orders/Directions were issued/given by the Ministry of Environment, Forest and Climate Change with regards to the Mhadei Water Dispute or any other matter connected or linked to River Mhadei from 2017 till date;
- (h) if so, furnish the copies of all such Communications/Letters/Orders/Directions;
- (i) whether any Communications/Letters/Orders/Directions were issued/given by the Ministry of Environment, Forest and Climate Change with regards to the Mhadei Water Dispute or any other matter connected or linked to River Mhadei with a copy marked to the State of Goa or any representative of the State of Goa from 2017 till date;
- (j) if so, furnish the copies of all such Communications/Letters/Orders/Directions;
- (k) whether any Communications/Letters/Orders/Directions were issued/given by the Government of Goa with regards to Mhadei Water Dispute or any other matter connected or linked to Mhadei from 2017 till date;
- (l) if so, furnish copies of all such Communications/Letters/Orders/Directions;
- (m) furnish copies of all Communications received or sent by Government of Goa to the Prime Minister's Office/any Union Minister's Office/any Member of Parliament/any Member of Legislative Assembly with regards to Mhadei Water Dispute or any other matter connected or linked to Mhadei from 2017 till date;
- (n) whether any letter/s was issued by the Chief Minister of Goa in the past to any Political Party functionary of Karnataka or Maharashtra with reference to River Mhadei; and
- (o) if so, furnish copies of all such letters?



SHRI SUBHASH SHIRODKAR

**GRIHA AADHAR SCHEME**

4A. \*WILL the Minister for Women and Child Development be pleased to state:

- (a) the number of forms pending with Department of Griha Aadhar Scheme from Shiroda Constituency with details thereof; and
- (b) the number of Mahilas enrolled and receiving a monthly amount, furnish details Village-wise?

SHRI FRANCISCO SILVEIRA

**HARDSHIPS FACED BY DSS BENEFICIARIES DUE TO BANK  
MERGER**

5A. \*WILL the Minister for Social Welfare be pleased to state:

- (a) whether the Government is aware of the great hardships being faced by the DSS beneficiaries due to the merger of certain banks;
- (b) whether account numbers of beneficiaries change in the merged banks and has to be rectified without being informed either by the bank or the department;
- (c) will the Social Welfare department or the merged bank come to the rescue of the DSS beneficiaries who hold accounts in these merged bank by informing these beneficiaries about the procedure to be followed; and
- (d) whether such a move will help the department to disburse the amount to be beneficiaries smoothly, please specify?

SHRI FRANCISCO SILVEIRA

**DRAINAGE WORKS AND CONSTRUCTION OF RETAINING  
WALL IN ST. ANDRE CONSTITUENCY**

5B. \*WILL the Minister for Water Resources be pleased to state:

- (a) number of drainage works undertaken in St. Andre Constituency;
- (b) number of drainage works completed, furnish details;
- (c) number of incomplete drainage works with reasons for pendency;
- (d) number of retaining wall across the Khazan lands along the breached bundhs taken up in the St. Andre Constituency; and
- (e) whether the construction of the retaining wall have been completed, if so, furnish details and if no reasons thereof?

SHRI FRANCISCO SILVEIRA

**COVID VACCINATION PROGRAMME**

5C. \*WILL the Minister for Public Health be pleased to state:

- (a) whether the Government will organize the vaccination programmes in Goa Constituency wise for different Age groups;
- (b) if so, whether the Village Primary Health Sub-Centers would be designated vaccination centres;
- (c) if so, whether these sub-centres would be disinfected and sanitized;
- (d) whether trained Doctors and Nurses would be deputed at these sub-centres, please specify;
- (e) which agency would monitor the registration of people to be vaccinated and seek appointment;
- (f) whether it is mandatory for the people to receive two doses of Covid vaccination, please specify; and
- (g) whether the Government is monitoring the health of the people receiving the first dose till the second dose?

SHRI ANTONIO CAETANO FERNANDES

**PREMISES FOR CHIMBEL PHC**

6A. \*WILL the Minister for Public health be pleased to state:

- (a) whether the Government is aware of shifting of Chimbel PHC from Chimbel Village to BSNL quarters, Bambolim and hardship faced by common people in reaching PHC at Bambolim as it is located in inner side area;
- (b) whether the Government has any plan to construct a separate new premises for PHC, Chimbel, if yes, furnish details; and
- (c) If not, the reason thereof?

SHRI ANTONIO CAETANO FERNANDES

**PROPERTY OWNED BY PROVEDORIA IN SANTA CRUZ  
CONSTITUENCY**

6B. \*WILL the Minister for Institute of Public Assistance (Provedoria) be pleased to state:

- (a) furnish the details of property owned by the Provedoria in Santa Cruz Constituency;
- (b) whether the Government is willing to allow any public project construction on the vacant property; and

- (c) whether any of the property has been given on lease, if yes, furnish details as to name of leased person, term of lease, date of lease expiry, etc.?

SHRI PRASAD S. GAONKAR

**VARIOUS PERMANENT OR ON CONTRACT BASIS POSTS**

7A. \*WILL the Minister for Public Health be pleased to state:

- (a) whether any new posts have been filled or are in the process of being filled in the Health Department from April 2017 till date;
- (b) if so, the details post-wise such as name and address of applicant, date of written exam, date of oral interviews, marks obtained in each examination, date of joining etc.;
- (c) whether these posts are permanent or on contract basis;
- (d) the number of posts filled in various Departments of Goa Medical College and Hospital Bambolim since 2017; and
- (e) whether the process is on to fill vacancies in Goa Medical College and Hospital Bambolim since 2019, furnish details?

SHRI ALEIXO REGINALDO LOURENCO

**NURSES APPOINTED ON CONTRACT BASIS**

8A. \*WILL the Minister for Public Health be pleased to state:

- (a) the total number of nurses appointed on contract basis for the last five years as on date in GMC, DHS, Dental College and Institute of Psychiatry and Human Behavior, furnish the Order Numbers and Date of Appointments;
- (b) the numbers of yearsthesenurses are working on Contract basis, furnish details as per the Order issued to them from time to time;
- (c) the salary that is paid to them as per the contact and their place of posting, furnish details;
- (d) the reasons the services of the nurses who are on contact basis are not being regularized against the vacant posts since they have experience and well conversant with their job, furnish full details;
- (e) the need for fresh recruitment of nurses by Government, furnish full details;
- (f) whether there is any policy of the Government to regularize the services of these nurses, if so, furnish full details and by when they would be regularized, if not, the reasons thereof; and
- (g) whether the qualification is relaxed for nurses, if yes, furnish details and whether injustice will be not done to nurses who have completed B.Sc. Nursing and three years course for nurses and higher studies completed candidates, if so, furnish reasons?

SHRI ALEIXO REGINALDO LOURENCO

**WATER BODIES EXISTING IN GOA**

8B. \*WILL the Minister for Water Resources be pleased to state:

- (a) furnish the Constituency-wise details of water bodies existing in Goa;
- (b) the steps Government has taken to develop each one of them with details thereof;
- (c) furnish details of the Village-wise and Town-wise water bodies existing in the entire Curtorim Constituency;
- (d) the total number of water bodies developed and maintained in Curtorim Constituency;
- (e) the total number of water bodies that are not yet developed in Curtorim Constituency, furnish reasons thereof;
- (f) whether the Government has received any proposal to develop water bodies in Curtorim Constituency; and
- (g) if so, the progress or the steps taken by the Government in this regard?

SHRI ALEIXO REGINALDO LOURENCO

**LAND ACQUIRED BY INDUSTRIAL ESTATES**

8C. \*WILL the Minister for Industries be pleased to state:

- (a) the area of land that has been acquired for Industrial Estate in various parts of Goa, furnish details of the area acquired by each of the Industry, their name, amount paid to the Government to acquire the land;
- (b) the area of land that has been utilized by the owners of the Industry; on acquirement of land and the area of land is left without making any use, furnish details of all such cases;
- (c) the number of Industries are that closed down/non-functional yet the land still remains with the Industrialist, furnish details of all such cases on case to case basis since when it were closed date-wise/year-wise; and
- (d) whether the Government taken any initiative to recover such land from the Industrialist, if yes, furnish details, if not, the reason thereof?

SHRI WILFRED D'SA

**HOUSE TAX AND RENT COLLECTED BY IDC VERNA**

9A. \*WILL the Minister for Industries be pleased to state:

- (a) furnish details year-wise and Panchayati Raj-wise of pending amount to be paid to the Village Panchayat of Verna, Nagoa and Loutulim till date of House tax collected;
- (b) the reasons for non-disbursement of House Tax collected by IDC Verna;
- (c) furnish details of rent collected by IDC Verna on behalf of Village Panchayat of Nagoa, Verna and Loutulim till date with reasons for non-payment of rent collected till date; and
- (d) whether the Government will take action to on the payment of House Tax and rent collected by IDC on yearly basis to the concerned Panchayat. if so, the details thereof?

SHRI WILFRED D'SA

**SOUTH GOA DISTRICT HOSPITAL**

9B. \*WILL the Minister for Public Health be pleased to state:

- (a) whether there is any proposal with the Government to utilize 4<sup>th</sup> and 5<sup>th</sup> floor of South Goa District Hospital;
  - i) if so, the details thereof;
  - ii) if not, the reasons thereof; and
- (b) whether there is any proposal to privatize the 4<sup>th</sup> And 5<sup>th</sup> floor; and if so, the details of provision applicable under the Public Health Act?

SHRI WILFRED D'SA

**BOREWELLS IN VERNA INDUSTRIAL ESTATE**

9C. \*WILL the Minister for Water Resources be pleased to state:

- (a) the number of borewells that exists in the Verna Industrial Estate;
- (b) the number of borewells that are functioning, furnish details;
- (c) the number of Village wells on the periphery of the Verna Industrial Estate;
- (d) the reasons for transporting well water to Verna Industrial Estate;
- (e) the quantum of water required daily in the Verna Industrial Estate;
- (f) the quantum of shortfall of water supplied to Verna Industrial Estate;
- (g) whether the Industries are managing this shortfall;

- (h) the quantum of pure water required by Pharma Companies in the Verna Industrial Estate, furnish details Companies-wise;
- (i) furnish the location from where these Pharma Companies get pure water, furnish details Company-wise;
- (j) whether it is a fact that 8 monitoring borewells are installed by WRD in the Verna Industrial Estate are being monitored by the Hydro logical Department, if so, furnish the readings of the ground water of these test borewells for the last 5 years;
- (k) the actual requirements of raw water in the Verna Industrial Estate against the raw water actually being supplied;
- (l) which Pharma Companies in the Verna Industrial Estate that depend on Village wells for their daily requirements, furnish details Company-wise and quantum of well water supplied to Pharma Industries on daily basis;
- (m) furnish the list of new permissions allotted for sinking of borewells in the Verna Industrial Estate with their locations from year 2007 till date;
- (n) furnish the list of approvals granted for sinking of borewells in the entire state from 2017 till date;
- (o) whether there is any checking facility with WRD that water is not extracted beyond the quantum specified in the permission and only in the months permitted from Village wells;
- (p) the number of months in the billing cycle generated;
- (q) furnish details of water harvesting in the Verna Industrial Estate;
- (r) furnish a copy of the report of Committee to study water resource management in the Verna Industrial area in 2007; and
- (s) furnish a copy of last ground water recharge report carried out in the Verna Industrial Estate and surrounding Villages prior to granting water extraction and transportation approvals?

SHRI CHURCHILL ALEMAO

**COLVA FISHERIES SHED**

10A. \*WILL the Minister for Fisheries be pleased to state:

- (a) whether the Colva Fisheries Shed is ready for operations;
- (b) whether the Government will provide the Colva Fishermen community a ramp to get fish from boats to the shed and a water tap facility at Colva Fisheries Shed; and
- (c) the details of Covid-19 safety protocols that the Government has implemented at the Margao Fish market near the western bypass?

SHRI CHURCHILL ALEMAO

**ONGOING PROJECTS IN BENAULIM CONSTITUENCY**

10B. \*WILL the Minister for Water Resources be pleased to state:

- (a) the time frame by which the Colva Creek Project will be completed;
- (b) the number of ongoing projects in Benaulim Constituency and the time frame by which the projects will be completed; and
- (c) whether the Government plan to desilt river Sal from Kareband to Mobor; if so, the details thereof?

SHRI RAVI NAIK

**VARIOUS SCHEMES UNDER GOA TRIBAL'S EMPLOYMENT**

**GENERATION PROGRAMME**

11A. \*WILL the Minister for Industries be pleased to state:

- (a) furnish the details of the Self-employment Scheme such as Goa Tribal's Employment Generation Programme(GTEGP), Deendayal Swayam Rojgar Yojana and Prime Minister's Employment Generation;
- (b) the total number of beneficiaries with their name and address and amount disbursed under each Scheme;
- (c) the total number of Micro and Small Enterprises permanently registered; and
- (d) whether Micro and small Enterprises and Industries approved by Investment Promotion Board and Facilitation Board Follows the precondition of 80% employment to the local youth, if so, furnish details of strength of Employment projected, actual manpower employed and number of local Goan that have been employed under each establishment and Industries since 2017?

SHRI RAVI NAIK

**FINANCIAL ASSISTANCE AVAILED**

11B. \*WILL the Minister for Urban Development be pleased to state:

- (a) furnish details of beneficiaries who availed financial assistance for conversion/construction of household toilets;
- (b) furnish details of beneficiaries/Self help group who availed the Deen Dayal Antyodaya Yojana, Employment through skill training and placement;
- (c) furnish details with Taluka-wise name and address; and

- (d) furnish the details of applications/proposals received and applications/proposals sanctioned with expenditure?

SHRI RAVI NAIK

**STATUS OF GOLDEN JUBILEE PROJECT OF PONDA MUNICIPAL COUNCIL**

11C. \*WILL the Minister for Urban Development be pleased to state:

- (a) furnish the details of the further progress/status of unstarred LAQ No: 070 dated: 07/02/2020, construction of Golden Jubilee project of Ponda Municipal Council in Survey number 9/6 and 9/7 at Sadar,Ponda;
- (b) furnish the details of the report submitted by project consultant;
- (c) the details of additional funds released after visit of the Hon.Chief Minister and Minister of Urban Development with date and amount;
- (d) the date of commencement, date of completion; and
- (e) the reason for delay in completion of project?

SHRI ATANASIO MONSERRATE

**STATUS OF WORK IN SALCETTE, TISWADI AND BARDEZ TALUKA**

12A. \*WILL the Minister for Water Resources be pleased to state:

- (a) the detailed list of the works completed, works pending and undertaken along with the estimates for the works by the Department in Salcette, Tiswadi and Bardez talukas from 2019 till date;
- (b) the mechanism used for checking the attendance of technical staff that are not is office at the site for their works, whether any register if maintained for them to sign in and sign out timings with date;
- (c) the status of the St.Inez Creek and the proposal for Rui de Orem;
- (d) whether the Department has undertaken the works of flood control, anti-sea erosion and drainage; if so, whether such works are implemented in Mala area that floods and at Altinho slope to prevent soil erosion; and
- (e) furnish the master plan that has been prepared under various schemes of the Department for the 4 major rivers i.e. River Mhadei, Zuari, Talpona and Galjibaga and the status of the same?



SHRI ATANASIO MONSERRATE

**WELFARE SCHEMES FOR THE FISHING INDUSTRY IN THE STATE**

12B. \*WILL the Minister for Fisheries be pleased to state:

- (a) the number of fishing vessels, fishing canoes/fishing crafts, fishing nets, etc. are registered with the Department;
- (b) whether any welfare/developmental schemes are implemented for the upliftment of the fishermen and the fishing Industry in the State; if so, the details thereof;
- (c) whether any training facilities are available for unemployed youths in the State interested in pisciculture or prawn culture;
- (d) if so, the facilities provided for encouraging the unemployed youth to start prawn farming or pisciculture;
- (e) whether the Department has any scheme to buy fishing rods/lines on subsidy;
- (f) the number of fish processing Industries in the State; the facilities provided for opening fish processing unit;
- (g) whether it is a fact that mechanized vessels bring in tons of thousands of fish; if so, the reasons for not regulating the price of fish at concessional/subsidized rates as trawler owners avail lot of subsidies;
- (h) the steps initiated by the Government to ensure that Goans get formalin free fish that comes from outside the State of Goa; and
- (i) whether the Department monitors that trucks carrying fish from other States have cold storage carriers so that fresh fish is available to the Goans?

SHRI ATANASIO MONSERRATE

**RIBANDAR HEALTH CENTRE**

12C. \*WILL the Minister for Public Health be pleased to state:

- (a) whether the Government has decided to convert the Old Goa Medical College building at Ribandar into a 30- bedded full fledge Primary Health Centre (PHC) to cater to medical emergencies of the residents of Ribandar, Chimbél, Mercedes, Divar, Old Goa and surrounding areas;
- (b) if so, whether the work planned by the Smart city is awaited because the Old GMC building is in bad state;

- (c) the Government's decision on this and the cut-off date of repairing the building and getting it ready for the citizens of Ribandar, Chimbél, Mercedes, Divar, Old Goa and surrounding areas;
- (d) whether the Government is intending to open a special cell at IPHB to deal with the rising cases of autism/ slow learning among children so as to identify and suggest suitable remedies as appointments are not given soon in the present scenario;
- (e) whether all 108 emergency service Vans have life support system and training staff;
- (f) the progress/status of the Government's plan to tackle Covid-19 pandemic; and
- (g) whether the Government is thinking of implementing the vaccine for Panaji and Taleigao Constituency? (so that the citizens are aware of the location of the vaccination centre?)

SHRI CLAFASIO DIAS

**GRIHA ADHAR APPLICATIONS**

13A. \*WILL the Minister for Woman and Child Development be pleased to state:

- (a) the constituency wise details of the number of Griha Adhar applications sanctioned from 2017 till date; and
- (b) the details of the number of applications sanctioned from Cuncolim Constituency?

SHRI CLAFASIO DIAS

**LAADLI LAXMI APPLICATIONS**

13B. \*WILL the Minister for Woman and Child Development be pleased to state:

- (a) the constituency wise details of the number of Laadli Laxmi applications sanctioned from 2017 till date; and
- (b) the details of the number of applications sanctioned from Cuncolim Constituency?

SHRI PRATAPSINGH RANE

**FISHING TRAWLERS**

14A. \*WILL the Minister for Fisheries be pleased to state the number of fishing trawlers owned by the Fisheries Department and the amount of fish caught by them during the last and current season?

SHRI PRATAPSINGH RANE

**FISHERMEN TRAINING SCHOOL**

14B. \*WILL the Minister for Fisheries be pleased to state the details of the exact number of students trained by the fisherman training school of the Government?

SHRI PRATAPSINGH RANE

**DAM SAFETY PANEL**

14C. \*WILL the Minister for Water Resources be pleased to state the details of the latest date the Dam safety panel checked the Anjuem Dam and Salauli Dam?

SHRI RAMKRISHNA DHAVALIKAR

**KAPILESHWARI NALLAH**

15A. \*WILL the Minister for Water Resources be pleased to state:

- (a) whether the Government is aware that Kapileshwar Nallah which starts from Betora and flows through Curti, Ponda, Kavlem, Bandora and then joins to River Zuari at Undir Bandora which is called the backbone of Ponda city and above Panchayats;
- (b) the position of the Nallah as far as environment is concerned as on date;
- (c) whether the water in the Nallah is contaminated if yes, the extent thereof;
- (d) whether the side walls of Nallah have collapsed at many places;
- (e) the precautionary measures taken by the Department to improve the Kapileshwari Nallah; and
- (f) whether the disilting of Nallah is required?

**SHRI RAMKRISHNA DHAVALIKAR**

**GOA AS THE FISHERIES HUB**

15B. \*WILL the Minister for Fisheries be pleased to state:

- (a) whether the Union Government of India will declare Goa as fisheries Hub;
- (b) the plans of Fisheries Department towards above statements of Hon'ble Union Fisheries Minister;
- (c) whether the Government of India sanctioned Rs.400cr. towards above Fisheries Hub in Goa;
- (d) the fish production of state in the year 2015-2016, 2016-2017,2017-2018,2018-2019,2019-2020, and 2020-2021;
- (e) whether the Union Ministry released any grants on above project; if so, furnish details of dates and amount;
- (f) whether there are any plans to increase the jetties for fish landing;
- (g) whether the Government will assure to local fishermen that businessmen from outside Goa will not land their fish on these jetties; and
- (h) the total sq.km area of which fishing activities are going on in the rivers viz-viz sea; with details thereof?

**SHRI RAMKRISHNA DHAVALIKAR**

**FISHING LANDING JETTIES IN THE STATE OF GOA**

15C \*WILL the Minister for Fisheries be pleased to state:

- (a) the number of fishing landing jetties that are there in the State of Goa;
- (b) furnish details of each jetty taluka-wise, village panchayat, length of jetty, open space area, year of construction and present status;
- (c) whether the jetties are sufficient for future planning;
- (d) the number of Goan fisherman having trawlers are actively associated in this business; and
- (e) furnish details such as name of the owner of trawler, address, year of purchase, name of jetty where trawler lands with fish with details thereof?

SMT. ALINA SALDANHA

**EMPLOYMENT TO LOCALS IN INDUSTRIAL UNITS IN THE STATE**

16A. \*WILL the Minister for Industries be pleased to state:

- (a) whether the Government is aware of the rise in unemployment as the vacancies arising in Government Departments cannot cater to the all youths seeking employment in the State;
- (b) whether it is a fact that Industries within the State units is not advertising the vacancies arising in their respective units thereby depriving employment opportunity to the locals;
- (c) whether the Government has any Industrial Policy which assures that all the Industrial units within the State are compulsorily made to advertise vacancies arising in their units/ companies;
- (d) whether the Industrial policy of Goa State has a provision/clause for job reservation to the locals of the State where the Industry is located; if so, whether the job reservation at State level exists/ implemented by the Industries is as per the Industrial policy of the State;
- (e) the percentage/ quota of reservations as per the policy;
- (f) whether the Government is aware of the job that fairs were conducted in the State about a year ago; if so, the details such as the number Goans recruited through the opportunities made available at these job fairs; and
- (g) the details of the number of the Goan/locals employed along with the name of the companies employing these locals?

**ASSEMBLY COMPLEX,  
PORVORIM - GOA.  
30<sup>TH</sup> MARCH, 2021**

**NAMRATA ULMAN  
SECRETARY, LEGISLATURE**